

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

CP (IB)No. 195/Chd/Chd/2023

IN THE MATTER OF
Svaryu Energy Limited

...Petitioner-Operational Creditor

Versus

Earth Solar Private Limited

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 16.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.07.2024.

Sd/-

Court Officer